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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	132259426	1	122734289	54.66		9525137		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1285072	1	1285072	0.57		0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	27	43031603	27	6332708	2.82		0	36698895	<u>Annexure 5</u>
6	Operational creditors (Employees)	15	11241837	15	2336695	1.04		0	8905142	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	134501782	7	50019924	22.28		84481858		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	25	50075027	25	41819837	18.63		3769136	4486054	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		76	372394747	76	224528525	100.00		97776131	50090091	